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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 1180 of 1996.
DATE OF DECISION : 04-10-96.

1. K.Ramana Rao
2. V.S.Satyanarayana Raju
3. K.Hanumantha Rao
4. V.Srinivasa Rao
5. N.Raja Rao
6. Y.Srinivasa Rao
7. D.Ramakrishna
8. Md. Mahaboob Ali
9. Shaik Khan Basha

.. Applicants.

Vs.

1. The Telecom District Manager,
Eluru.
2. The Chief General Manager,
Telecom, A.P.Circle,
Hyderabad.
3. The Chairman,
Telecom Commission,
New Delhi.
4. The Director General,
Telecommunication,
New Delhi.

.. Respondents.

Counsel for the Applicant : Mr.K.Venkateswara Rao

Counsel for the Respondents : Mr.K.Ramulu,Addl.CGSC.

CORAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

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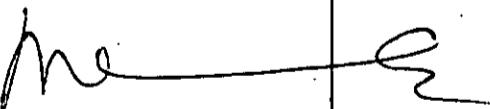
ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.))

Heard Mr.K.Venkateswara Rao, learned counsel for the applicants and Mr.Ali for Mr.K.Ramulu, learned counsel for the respondents.

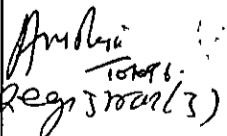
2. This OA is filed for challenging the letter No.7-27/94/NCG dated 11-7-96 which was communicated by Chief General Manager by letter No.TA/STB/16-1/S.R.T.O.A./Rlgs/11 dated 5-8-96 (Annexure-I) whereby a combined seniority list is to be issued combining the candidates passed in the main qualifying screening test and supplementary qualifying screening test conducted in the year 1994 and 1996. // However, it is now stated by the learned counsel for the applicants that the above said circular dated 11-7-96 has been withdrawn by DOT Memorandum No.7-27/94-MCG Dated 9-9-96 (This O.M. has been taken on record). In view of the above recent development the learned counsel for the applicants submit that he will withdraw this OA presently and approach the Tribunal at a later date if the challenged order is revived.

3. In view of the above submission, the OA is dismissed as withdrawn subject to the condition as above. No costs.


(R.RANGARAJAN)
MEMBER(ADMN.)

Dated : The 04th October 1996.
(Dictated in the Open Court)

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Amulya
10/10/96
Dy. Registrar(3)

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Copy to:-

1. The Telecom District Manager, Eluru.
2. The Chief General Manager, Telecom, A.P.Circle, Hyd.
3. The Chairman, Telecom Commission, New Delhi.
4. The Director General, Telecommunications, New Delhi.
5. One copy to Sri. K.Venkateswara Rao, advocate, CAT, Hyd.
6. One copy to Sri. K.Ramloo, Addl. CGSC, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

①
24/10/96

DA: 11807/96

Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 24/10/96

ORDER/JUDGEMENT
R.A/C.P./M.A.-NO.

O.A. NO.

2
11807/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT

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